

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1902  
(To be answered on the 9<sup>th</sup> December 2021)**

**NOC FOR HEIGHT CLEARANCE FOR BUILDINGS**

**1902. SHRI MOHANBHAI KALYANJI KUNDARIYA  
SHRI DIPSINH SHANKARSINH RATHOD**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is a fact that the applicants are not being given height clearances in spite of the fact that their residential/commercial buildings are not falling within the pathway/funnel of Rajkot Airport and if so, the details thereof;**
- (b) whether it is true that the applicants are compelled to pay the independent hefty aeronautical study charges on pretext of height clearance and if so, the details thereof;**
- (c) whether the Government proposes to release uniform color coded maps airport-wise across the country giving clear indication on maximum height that a building can go up within the area;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

**(a): The No Objection Certificate for height of the buildings/ structures around airports are issued by Airports Authority of India (AAI) in accordance with the provisions of Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Rules, 2015 published vide GSR 751(E) dated 30.09.2015, and subsequently amended vide Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Amendment Rule, 2020 published vide GSR 770(E) dated 17.12.2020.**

**(b): The expenditure towards aeronautical study, amounting to Rs. 20,00,000 plus GST, is to be borne by the applicant, only in case if he/she is not satisfied with the assessment on height of the structure/ building granted by AAI as per above rules.**

**(c) & (d): AAI has already issued colour coded Zoning maps for 91 airports across the country.**

**(e): Does not arise in view of reply to points (c) & (d) above.**